

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 5686 - JK (LD ) of 2025**

**DATED:- 16 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:- 16- 05 - 2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No.- 5686 - JK(LD) of 2025 dated 16.05.2025.**

<b>S.No.</b>	<b>Title of the Case</b>	<b>OIC</b>
<b>1</b>	Writ Petition titled UT of J&K and others Versus Manmohan Singh and another.	<b>Sh. Satish Sharma, Joint Director Agriculture Extension, Jammu</b>
<b>2</b>	MA No. 44/2025 in O.A NO: - 242/2022 titled Punit Sharma Vs Union Territory of Jammu and Kashmir and others.	<b>Dr Surinder Gupta, Deputy Director (Central) Sheep Husbandry Department, Jammu.</b>
<b>3</b>	OA No. 667/2024 titled Abdul Hamid Bhat & others Vs. UT of J&K and others.	<b>Dr. Inayat Saleem Fazili, I/c Development Officer, Sericulture Development Department, ISDP Sonwari.</b>
<b>4</b>	O.A No.:112/2025 titled Showkat Hussain Vs Union Territory of Jammu and Kashmir and others.	<b>Mr Azhar Amin Zargar, Deputy Secretary, ASH, APD.</b>

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